

Sl. No.7

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.07.2024 AT 01:15 p.m.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP/121/397/398/AMR/2019		397/398	Vemuri Shyam Prasad & (02) Others Vs Sai Annapurna Bio-Protein Pvt. Ltd & Others

ORDER

Present: Mr. G. Bhupesh, & Mr. Y. Suryanarayana, Ld. Counsels for the Petitioners.
Mr. M. S. Prasad, Ld. Sr. Counsel for the Respondents.

For hearing, list the matter on 18.09.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)